

DIVISION BENCH
COURT - I

O-242

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/188(KB)2023
IN
C.A.(CAA)/183(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	BANGUR EXIM PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For the Petitioner

Mr. Shaunak Mitra, Adv.
Ms. Madhuri Pandey, CS

For office of RD, ER

Mr. Sudhir Kapoor , Joint Director

ORDER

1. Ld. Counsel for the petitioner present. Mr. Sudhir Kapoor, JD, office of RD, ER present.
2. When this matter was taken up for hearing today, Ld. Counsel appearing on behalf of the RD-ER states that the office of RD-ER has no objection, if the scheme of amalgamation is sanctioned by this Tribunal. This statement is taken on record.
3. **Reserved for Orders.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**